

n the National Company Law Tribunal, New Delhi
Registrar

(IB)-925 (ND)/2018

Order under section 9 of Insolvency & Bankruptcy Code, 2016

In the matter of:

M/s Zebra Weblift

.....Applicant/Petitioners

VS.

M/s Punj Lloyd Ltd.

.....Respondent

Order delivered on 17.9.2018

Coram: Shiv Ram Bairwa, Registrar

For Petitioner (s) : Shri Prashant Kenjale Advocate

For Respondent(s) : None Appeared

ORDER

Incompliance of order dated 13.9.2018 passed by the NCLT New Delhi Bench (Court No. 2) the matter stands transferred to the Hon'ble High Court of Delhi.

The registry is directed to send the complete record of the matter to the Hon'ble High Court of Delhi at the earliest.

Sd/-
(Shiv Ram Bairwa)
Registrar